

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 746
TO BE ANSWERED ON 14.12.2018

Speedy Disposal of Environmental Clearance

746. SHRI ABHISHEK SINGH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the steps taken by the Union Government for speedy disposal of environmental clearance required to set up any industry;
- (b) whether single window system has been started for all type of clearances;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) the details of proposals pending due to delay in issuance of environmental clearance from his Ministry at present; and
- (e) the time by which the said proposals are likely to be approved?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

(a) to (c) The Ministry has taken several steps to expedite the process of environmental and forest clearances which inter-alia include introduction of Single window clearance portal-PARIVESH(Pro-Active and Responsive facilitation by Interactive, Virtuous and Environmental Single window Hub), online system of processing of environmental clearances, introduction of Short Message Service (SMS) functionality for Project proponent, auto alert system; separate module to track the progress of recommended projects, delegation of powers to Regional Empowered Committee (REC) to finally dispose of proposals seeking forest clearance to linear projects, etc.

(d) to (e) Currently 162 proposals are pending at Ministry of Environment Forest and Climate Change and are being appraised, as per the timelines mentioned under Environment Impact Assessment Notification, 2006 and its amendment from time to time.
